

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1389
TO BE ANSWERED ON. 13.03.2023

NEW CRITERIA FOR CLASSIFICATION OF MSME SECTOR

1389. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government has decided to revise and prescribe new criteria for classification of MSME sector;
- (b) if so, the details thereof;
- (c) whether Government had undertaken any consultation process/proposes to undertake consultation process before any decision is taken in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): No Sir.

(c) & (d): Consultation with stakeholders in connection with the issues affecting them is a continuous process. This helps the Government in recognizing the issues and challenges being faced by the Micro, Small and Medium Enterprises and to address them suitably.

(e): The Government, vide notification no. S.O. 2119(E) dated 26.06.2020, notified composite criteria of classification of MSMEs based on investment in plant and machinery or equipment and turnover of the enterprise. The new criteria became applicable w.e.f. 1.7.2020.
